

INFORMATION ABOUT COMMERCIAL CASES IN VARIOUS COMMERCIAL COURTS CONSTITUTED UNDER SECTION 3,4,5 OF THE COMMERCIAL COURT ACT, 2015 FOR THE MONTH OF OCTOBER, 2019.

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge Level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts operational	Nil	04 (one each in four districts)	Nil	01	01
No. of cases instituted	-	00	-	-	-
No. of appeal filed	-	00	-	-	-
No. of cases pending	-	<p>a) Commercial Court, East at Gangtok:</p> <p align="center"><u>04 (four)</u></p> <p>1. Arbitration No. 05/2017 {Sikkim Power Development Corporation Ltd. & Anr. vs. Amalgamated Transpower (India) Ltd.}</p> <p>2. IPR No. 01/2018 (M/s United Spirits Ltd. Vs. M/s Mount Distilleries Ltd.)</p> <p>3. Arbitration 04/2019 (Road and Bridges Department vs. M/s KMC Brahmaputra Infrastructure Ltd.)</p> <p>4. Title Suit No. 17/2019 (Nirmal Pradhan vs. Aruna Gurung)</p> <p>b) Commercial Court, West at Gyalshing.</p> <p align="center">Nil</p> <p>c) Commercial Court, North at Mangan.</p> <p align="center">Nil</p> <p>d) Commercial Court, South at Namchi.</p> <p align="center">Nil</p>	-	-	-
No. of cases disposed of	-				